

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
RAJYA SABHA
STARRED QUESTION NO. - *220
ANSWERED ON - 09/08/2023

National Apprenticeship Promotion Scheme

***220. SHRI G.V.L.NARASIMHA RAO**

Will the MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) when was the National Apprenticeship Promotion Scheme (NAPS) launched;
- (b) salient features, components, modes of the Scheme and Central Government's support to establishments providing apprenticeship;
- (c) procedure for registration and number of persons registered on the apprenticeship portal;
- (d) number of registered persons on the portal from the State of Andhra Pradesh;
- (e) number of apprenticeships offered by each of the Central Public Sector Enterprises in the past three years; and
- (f) number of apprenticeships offered by each of the Central Public Sector Enterprises located in Visakhapatnam like HPCL, NTPC, Hindustan Shipyard Ltd, Shipping Corporation of India etc.?

ANSWER

MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI DHARMENDRA PRADHAN)

- (a) to (f) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (F) OF RAJYA SABHA
STARRED QUESTION NO. *220 TO BE ANSWERED ON 09.08.2023 ASKED BY SHRI
G.V.L.NARASIMHA RAO REGARDING NATIONAL APPRENTICESHIP
PROMOTION SCHEME**

(a)&(b) The Government of India launched 'National Apprenticeship Promotion Scheme' (NAPS) in August, 2016 with the **objective to promote apprenticeship training and to increase the engagement of apprentices by providing financial incentives to the establishments.**

The scheme has two components:

- i. Reimbursement of 25% of prescribed stipend, subject to a maximum of Rs. 1,500 per month per apprentice
- ii. Reimbursement of cost of basic training, up to Rs. 7,500 per apprentice for a maximum period of 3 months / 500 hours.

The Salient Features of the scheme are:

- i. Wider option for the apprentices: The scheme supports integration of apprenticeship training with courses approved by other schemes such as PMKVY, DDU-GKY etc.
- ii. Ease of Administering through technology: A specially designed online portal "www.apprenticeshipindia.gov.in" administers the entire implementation of the Apprenticeship Training.
- iii. Involvement of States/UTs: As most of the smaller industries and MSMEs come under State jurisdiction, the scheme supports involvement of States and State Skill Development Missions (SSDMs) in implementing the scheme in their respective State.
- iv. Promoter and Facilitators/Third Party Aggregators (TPA): Mobilization of candidates / apprentices and establishments is facilitated through Third Party Aggregators (TPAs).

The schemes support apprenticeship training in two modes, viz. designated trade route and optional trade route. Designated trades are those trades that are notified through official Gazette after consultation with the Central Apprenticeship Council. There are 266 designated trades. The other mode of apprenticeship training is 'Optional Trades' which are industry driven and are dynamic in nature. There are 480 optional trades across 37 Industry sectors.

From July 2022, Ministry of Skill Development and Entrepreneurship on pilot-basis implemented payment of Govt of India share of stipend to the apprentices through Direct Benefit Transfer (DBT). The Govt of India share of stipend is 25% of the stipend paid by the establishment up to a maximum of Rs. 1500 per month per apprentice during apprenticeship training period.

(c)&(d) It is mandatory for a candidate to register on the portal (www.apprenticeshipindia.gov.in) before undertaking Apprenticeship Training under the Apprentices Act, 1961. The portal is user-friendly and guides through the various steps for candidate registration. The portal also supports through 'user manuals' for stake holders including the candidates who can access the same from the 'Get started' tab on the menu bar. The steps involved for candidate registration are as below:

- Candidate to click on the "Register" button available on the portal and select the option as 'Candidate' and enter mobile number and valid email ID.
- Valid email ID and mobile number is required as the activation link will be sent through registered email and mobile number.

- The candidate will receive an activation email on his registered email Address and need to click the 'Activation' link. Clicking the activation link by the candidate takes the candidate to candidate login page of the apprenticeship portal and will be logging through his/ her registered email ID.
- Now, the portal sends an OTP to both registered email id and mobile number of the candidate which will be entered by the candidate for log-in.
- Once logged-in, the candidate will then complete the his/ her profile which includes, e-KYC, bank details, candidate qualification, parent details, etc.
- With this the candidate registration gets completed and will be ready for applying to the apprenticeship opportunities on the portal.

The number of persons registered on the apprenticeship portal is 90,71,168 as on 31st July 2023. The number of persons registered on the portal in Andhra Pradesh is 2,70,761 as on 31st July 2023.

(e) This Ministry is engaging with Central Public Sector Units (CPSUs) through various mediums and holding meetings with the top management of CPSUs to engage more apprentices and also encourage their contractors and the entire chain of dealers/ suppliers to engage apprentices. The details of Apprenticeships offered by the Central Public Sector Enterprises during last three years is attached in Annexure-I. Since the detail in the said *Annexure-I* is too lengthy, it is available on the website of the Ministry of Skill Development and Entrepreneurship at the following link <https://msde.gov.in/en/useful-links/parl-ques/rajya-sabha>.

(f) The details of Apprenticeship offered by Central Public Sector Enterprises located in Vishakhapatnam during last three years is at Annexure-II.

Annexure-II

Details of Apprenticeship offered by Central Public Sector Enterprises located in Vishakhapatnam during last three final years

Establishment Name	FY-20-21	FY-21-22	FY-22-23	Total
Airports Authority of India	20	5	4	29
BHARAT DYNAMICS LIMITED VISAKHAPATNAM	13	12	13	38
Bharat Heavy Electricals Limited Heavy Plates & Vessels Plant Visakhapatnam Andhra Pradesh	30	17	25	72
Bharat Petroleum Corporation Ltd.	0	2	1	3
BHARATH SANCHAR NIGAM LIMITED	0	11	0	11
Gail (India) Limited	5	2	2	9
Hindustan Petroleum Corporation Limited	0	0	2	2
Hindustan Petroleum Corporation Limited Andhra Pradesh Marketing Locations	37	18	1	56
HINDUSTAN SHIPYARD LIMITED	0	23	31	54
HPCL-VISAKH REFINERY	0	101	71	172
Indian Oil Corporation Ltd	2	0	1	3
MSTC LIMITED	0	0	1	1
POWER GRID CORPORATION OF INDIA LIMITED	1	4	5	10
REFINERY(OLD ID)	5	1	0	6
RINL VISAKHAPATNAM STEEL PLANT VISAKHAPATNAM	0	343	313	656
VISAKHAPATNAM PORT AUTHORITY	0	9	14	23
Grand Total	113	548	484	1145
